

Haryana during the last four years and in the current year is as under:—

Year	Union Carbide India Ltd.	Agrawal Metal Works Pvt. Ltd.	Total
	(in tonnes)		
1973-74	450	34	484
1974-75	273	126	399
1975-76	426	50	476
1976-77	444	107	551
1977-78	170	102	272
(upto October 77)			

Being a non-scheduled industry, estimates of demand for zinc sheets/plates for industries and for block making, are not available. However, based on the sales by the two indigenous producers, during 1976-77, the monthly demand of this item may be about 45 tonnes.

(b) and (c). M/s. Agrawal Metal Works Pvt. Ltd. have increased their production appreciably during 1977-78 (upto October, 1977). However, production by Union Carbide India Ltd. has declined during 1977-78 (upto October). The main reasons for fall in production by M/s. Union Carbide India Ltd. are power shortage and labour problems. However, a settlement has now been arrived at with labour; normal production is reported to have commenced from November, 1977.

औद्योगिक महिला श्रमिकों की समस्याओं को हल करने के लिए सैल

2164. श्री ईश्वर चौधरी : क्या संसदीय कार्य तथा श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार महिला औद्योगिक श्रमिकों की समस्याओं का पता लगाने और उन का हल ढूँढने पर विचार कर रही है; और

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(ख) यदि हाँ, तो तत्सम्बन्धी ब्यौरा क्या है और सरकार का विचार इसके लिए एक सैल की स्थापना करके इन महिला श्रमिकों को किस प्रकार सुविधाएं देने का है ?

संसदीय कार्य तथा श्रम मंत्री (श्री रवीन्द्र वर्मा) : (क) और (ख). महिला औद्योगिक श्रमिकों की समस्याओं का पता लगाया गया है और महिला श्रमिकों की कार्य-दशाओं को विनियमित करने के लिये श्रम कानूनों जैसे कारखाना अधिनियम, 1948, खान अधिनियम, 1952 बागान श्रम अधिनियम, 1951 तथा बीड़ी व सिगार कर्मकार (नियोजन की शर्तें) अधिनियम, 1966 में विशेष उपबन्ध हैं। इस के अतिरिक्त, समान पारिश्रमिक अधिनियम, 1976, जिसे विनिर्माण उद्योगों, सहित 21 रोजगारों पर लागू किया गया है, समान कार्य प्रथवा समान प्रकार के कार्य के लिये पुरुषों व महिला श्रमिकों को समान वेतन सुनिश्चित करता है। प्रसूति प्रसुविधा अधिनियम, 1961 और कर्मचारी राज्य बीमा अधिनियम, 1948 में भी औद्योगिक महिला श्रमिकों के लिए प्रसूति छुट्टी व प्रसुविधाओं की व्यवस्था की गई है। श्रम मंत्रालय में महिला सैल कार्य कर रहा है जो महिला श्रमिकों, जिन में औद्योगिक महिला श्रमिक शामिल हैं, से संबंधित मामलों को अन्य संगठनों के सहयोग से निपटाता है।

Promotion of Nurses of Willingdon Hospital

2165. SHRI R. L. KUREEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) how many staff nurses have been promoted to the Sister posts in Willingdon Hospital, New Delhi since November, 1972;

(b) the total number of staff nurses belonging to Scheduled Castes/Scheduled Tribes promoted from November, 1972, and whether the reserved quota in promotion posts for them is complete or not; and

(c) if not, the reasons therefor and what measures Government propose to take to fill up the reserved quota for Scheduled Castes/Scheduled Tribes?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) 25.

(b) None, as no Scheduled Castes and Scheduled Tribes staff nurses were then available. Reserved quota for promotion is therefore not complete.

(c) The posts of Staff Nurses reserved for Scheduled Castes and Scheduled Tribes are advertised and various agencies dealing with Scheduled Castes and Scheduled Tribes are contacted to sponsor candidates for such posts. As a result thereof 6 Scheduled Castes and 2 Scheduled Tribes Staff Nurses have been appointed. They are however not yet eligible for promotion.

Insanitary conditions in GPO, Simla

2166. SHRI RAMANAND TIWARY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government is aware of the insanitary conditions in the class IV P&T Quarters, GPO, Simla caused due to joint latrines for the whole block/blocks and lack of bathrooms and water connections with each quarter;

(b) if so, whether provision for separate latrines, bathrooms and water taps is considered advisable; and

(c) if not, the alternative arrangements to ensure sanitary conditions and civic facilities in these quarters contemplated or being contemplated by Government?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD

SUKHDEO SAI): (a) Joint latrines block and lack of bathrooms and separate water connections with each quarter sometimes cause insanitary conditions and efforts are made to keep the same clean.

(b) It is not possible to provide separate bathrooms and latrines for one room quarters. As per standard practice lavatory and bathroom blocks are constructed for a group of one room quarters. Every effort is being made to maintain proper sanitation in such lavatory and bathroom blocks.

(c) Reconstruction of the existing latrine and bathroom blocks is under consideration.

Delay in visit of United States President

2167. SHRIMATI PARVATHI KRISHNAN:
DR. HENRY AUSTIN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the proposed visit of the U.S. President Mr. Carter to India has been postponed; and

(b) if so, the details and reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) The visit of the U. S. President Mr. Carter to India, which was scheduled to take place from November 27 to November 29 this year has since been postponed.

(b) According to a message received from President Carter earlier this month the visit had to be postponed because he felt the need to remain in Washington during the Congressional consideration of the administration's energy programme. In the same message President Carter expressed his hope that a mutually convenient date could be found for a later visit. The two governments are at present in consultation with each other in this regard.